

(V)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 06.4.98

OA 489/97

S.C.Jain, last employed on the post of Sr.Telephone Operator, Shamgarh, Distt. Mansor (MP), Western Railway, under Kota Division.

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Railway Manager, Western Railway, Kota Division, Kota.
3. Divisional Signal & Telecommunication Engineer (T), Western Railway, Kota Division, Kota.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

For the Applicant ... Mr.C.B.Sharma
For the Respondents ...

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, S.C.Jain, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for a direction to the respondents to consider his case for grant of compassionate allowance in view of the facts and circumstances of the case.

2. Heard the learned counsel for the applicant. The learned counsel for the applicant, during the course of arguments, sought permission to withdraw this application with liberty to file a fresh application. Applicant may file a fresh application, subject to just exceptions. This application is, therefore, dismissed as withdrawn, at the stage of admission.

C.K.K.
(GOPAL KRISHNA)
VICE CHAIRMAN

VK